

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 18375/2017

(Arising out of impugned final judgment and order dated 18-11-2016 in SA No. 448/1997 passed by the High Court of Judicature at Allahabad)

ALOK CHANDRA PAL (D) THR ITS LRS.

Petitioner(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS.

Respondent(s)

(IA No. 49564/2017 - EXEMPTION FROM FILING O.T.)

Date : 16-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Harsh Pratap, Adv.

Mr. Dev Pratap Shahi, Adv.

Mr. Shree Pal Singh, AOR

For Respondent(s)

Mr. Shoaib Khan, Adv.

Mr. Md. Farman, AOR

Mr. Salman Khan, Adv.

Mr. Abdul Karim Ansari, Adv.

Ms. Asma Khatoon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NIDHI AHUJA)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)